

F.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.10.2024

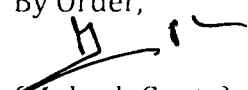
ORDER NO. 132 of 2024

Hon'ble President is pleased to partially modify the roster order no. 119 of 2024 for **CESTAT, Chandigarh** on **22.11.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 22.11.2024	Hon'ble Mr. Justice Dilip Gupta, President Mr. S.S. Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Larger Bench matters: I. (a) E/330/2010 & E/719/2011 M/s. Jyoti Chemicals & Fertilizers vs. CST, Chandigarh (b) E/2608 - 2609/2009 M/s. Nav Jyoti Chemicals & Fertilizers vs. CCE & ST, Chandigarh - I (c) E/879/2010 M/s. Nav Jyoti Chemicals & Fertilizers vs. C.C.E. Chandigarh II. ST/60547/2016 State Bank of Patiala vs. CCE & ST, Chandigarh-II

Note:

1. No adjournment would be granted for the Larger Bench matters.
2. Regular Division Bench will sit after the hearing of Larger Bench matters.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar